

(a) whether Railway Board or the Ministry has specified a number of toilets for certain category stations;

(b) if so, the details thereof; and

(c) total number of toilets constructed on the platforms of Jaipur railway station and whether there is any toilet on the platform number 2 and 3?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Yes, Sir.

(b) Stations are categorised on the basis of their Annual Passenger earnings. The following is the minimum stipulation for provision of Urinals and Toilets for various categories of stations:

Category of stations	A1	A	B	C	D	E
Urinals	12	10	6	4	4	1
Toilets	12	10	6	2	4	1

(c) A total number of 21 toilets and 17 urinals are available at Jaipur, which is an A-1 Category Railway Station. Toilets are available on Platform Nos. 2 and 3 at Jaipur station.

Train accidents

3528. SHRI MANGALA KISAN:

SHRIMATI KUSUM RAI:

Will the Minister of RAILWAYS be pleased to state:

(a) the details of train accidents including accidents on unmanned and manned railway crossings during last two months till date, State-wise;

(b) the details of persons died/injured, accidents-wise;

(c) the details of compensation paid to dependents of victims during last two months, case-wise;

(d) whether there is a rising trend in train accidents during last 18 months;

(e) if so, the details thereof and reasons therefor; and

(f) the steps proposed to bring down the accidents and resultant casualties?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) and (b) The number of consequential train accidents including incidents of trespassing at unmanned level crossings during October and November, 2010 and the number of persons died and injured therein, is as under:

Type of Accident	Number	Persons Killed	Persons Injured
Collision	Nil	Nil	Nil
Derailment	17	Nil	Nil
Fire in Train	Nil	Nil	Nil
Manned Level Crossing Accident	1	1	8
Unmanned Level Crossing Incident	8	21	13
TOTAL	26	22	21

(c) Compensation is payable for death and injury of passengers/road users in train accidents, on claims filed by them in the Railway Claims Tribunal or Motor Accidents Claims Tribunal, as the case may be, and decrees awarded by the Tribunal. So far, no compensation has been paid for such accidents that took place during October and November, 2010.

(d) No, Sir.

(e) Does not arise.

(f) Safety is accorded the highest priority by Indian Railways and all possible steps are undertaken on a continuing basis by the Railways to enhance safety. These include timely replacement of over-aged assets, adoption of suitable technologies for upgradation and maintenance of track, rolling stock, signaling and interlocking systems, safety drives, greater emphasis on training of officials and inspections at regular intervals to monitor and educate staff for observance of safe practices. Safety devices/systems being introduced to prevent accidents include provision of Anti-collision Device (ACD), Train Protection and Warning System (TPWS), Block Proving Axle Counters (BPAC), Auxiliary Warning System (AWS), LED Signals and Vigilance Control Device (VCD), etc.